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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TP(HC)/129 & 130/CAA/2017  
NAME OF THE TRANSFEROR : KARTHIK FINANCIAL SERVICES LTD  
NAME OF THE TRANSFERRE  
LTD : IMPERIAL CONSULTANTS AND SECURITIES PVT  
LTD  
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

P.H. ARVINDH PANDIAN  
Sr. Counsel.  
for  
PAWAN JHABAKH

for Petitioner  
Company

Signature

ORDER

Senior counsel representing the applicant company present and submitted that the order has been passed in the CA 56 to 58/2015 by the Hon'ble High Court of Madras and hence they have filed this petition. They submitted that the reports of Regional Director, Registrar of Companies and the Official Liquidator have been filed. But the same are not available in the record. The Registry is directed to send communication to the above Authorities to file copy of the report. Counsel for petitioner is also directed to send private notice to the concerned authorities for filing copy of the reports, if already filed. Put up on 14.11.2017 at 10.30 A.M.

-sd/-  
K Anantha Padmanabha Swamy  
Member (Judicial)

bc